

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB- 358(ND)/2020

IN THE MATTER OF:

M/s Perfect Infraengineers Ltd

Vs

M/s L G Electronics India Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

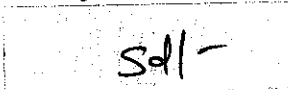
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice,
adjourn the matter to **07.02.2020**.


(K.K. VOHRA)
MEMBER (T)

(Rakhi)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)